

Central Electricity Regulatory Commission
3rd & 4th Floor, Chanderlok Building, 36 Janpath, New Delhi-110 001

No. Eco T2/2015-CERC

October 5, 2015

NOTIFICATION

In pursuance of the "Tariff based Competitive-bidding Guidelines for Transmission Service" (as amended up to 10th October, 2008) issued by Ministry of Power, Government of India, Clause 3.3.1.3 (a) of the Standard Request for Proposal (RFP), and Schedule 7 of the Standard Transmission Service Agreement (TSA) documents, the Central Electricity Regulatory Commission hereby notifies the following rates for the purpose of bid evaluation and payment.

I: Annual Escalation Rates for Bid Evaluation (for bid opening upto 31.03.2016)

S.No	Description	Annual Escalation Rates for Bid Evaluation
1	Annual escalation rate for escalable transmission charges	6.98%
2	Discount rate for computation of levelized transmission charges	12.07%

II: Annual Escalation Rate applicable for the purpose of payment as per the Transmission Service Agreement for the period between 01.10.2015 to 31.03.2016

S.No	Description	Annual Escalation Rate for Payment
1	Annual inflation rate for escalable transmission charges	-0.93%

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(Shubha Sarma)
Secretary